## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2695 ANSWERED ON:09.12.2014 ANTI TRAFFICKING MEASURES

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of a report on Global Slavery Index published by Walk Free Foundation that India has the highest prevalence of modern slavery;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether there are reports that drugs are being smuggled through trafficked women and children and the children are also being trafficked to the foreign countries;
- (d) if so, the details of such cases reported during the current year, State-wise; and
- (e) the measures taken by the Government to check trafficking in women and children in the country including Telangana?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) & (b): The Ministry of Home Affairs has not received any official communication in this regard.
- (c) & (d): Data is not maintained centrally by the National Crime Records Bureau (NCRB) in this regard.
- (e): 'Police' and 'Public Order' being State subjects under the Seventh Schedule to the Constitution of India, the primary responsibility for preventing and combating the crime of human trafficking lies with the State Governments. However, the Government of India has adopted a multi-pronged approach to combat human trafficking which includes:-
- # Establishment of Anti-Human Trafficking Units (AHTUs) in 225 districts of the country;
- # Issued various comprehensive Advisories to all the States and Union Territories on Human Trafficking which are available at the Ministry of Home Affairs' Web Portal on Anti Human Trafficking at www.stophumantrafficking-mha.nic.in/forms/Sublink1.aspx?lid=92.
- # Enactment of Criminal Law (Amendment) Act, 2013, wherein Section 370 of the India Penal Code has been substituted with Section 370 and 370A of IPC which provide for comprehensive measures to counter the menace of Human trafficking.
- # The Ministry of Women and Child Development is implementing Ujjawala A comprehensive Scheme for Prevention of Trafficking and Rescue, Rehabilitation, Re-integration and Repatriation of Victims of Trafficking.